

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 189/2017 in CP(IB)/23/10/HDB//2017
NAME OF THE COMPANY	Blossoms Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossoms Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T S R L	Deputy Liquidator		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri T.S.N. Raja, Learned Liquidator.

The Ld. Liquidator has submitted his preliminary report. He has undertaken to submit quarterly reports / other reports as per the IBC. Post the case on 06.02.2018 for submitting further progress.

  
Member (T)

  
Member (J)